

(7)

31/2001.

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

O3. 16. 8. 2001.

Free copy of order
dt. 16/8/2001 issued
to the Counsel for
both side.

~~As per~~
S.O.

NY
17/8/2001

Learned Counsel for the applicant
has filed a memo stating that
the impugned order transferring the
applicant from Bhubaneswar to West
Bengal has been cancelled in order
dated 9.8.01 copy of which is enclosed
to the memo. In view of this, the
applicant does not want to pursue
this O.A. We have heard Mr. A.K. Bose,
Ld. Sbc. In view of the memo, the
O.A. is disposed of as not being
Pressed.

V. K. S. S.
Vice-Chairman
16/8
Member (Judl.)